

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-249(ND)2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2018

NAME OF THE COMPANY: M/s. Global Interactive Malls Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 10 of IBC, 2016

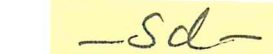
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

Present:		None		
----------	--	------	--	--

ORDER

Court notice be issued to the parties through counsel returnable on 4th
September, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)